

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

20.

IA-3612/2024 in C.P.(IB)/725(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 12.07.2024

NAME OF THE PARTIES:

VSJ Investments Private Limited

Vs

Galore Developers Private Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. CS Payal Sanghavi i/b PCA Udayraj Patwardhan, Ld. Authorised Representative for the Applicant in IA-3612/2024 present (VC).
2. At the request of the proxy appeared for the Authorised Representative of the Applicant, list this matter on 26.07.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)